

Allocation for NeVA

118. SHRI DEREK O'BRIEN: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the total amount of funds allocated to the National e-Vidhan Application (NeVA); and
- (b) the details of total number of legislatures covered under the ambit of NeVA?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) Ministry of Finance has granted in-principle approval to the project with the direction to carry on with the NeVA software development and capacity building measures with all the States/Union Territories with legislatures. So far, a sum of ₹3.48 crore has been allocated for software development. Ministry of Finance will go shortly for appraisal of the Public Investment Board (PIB) proposal for NeVA. It is proposed to cover all the States and UTs with legislatures under NeVA.

Accidents due to drunken driving

†119. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the details of the accidents during the last three years due to drunken driving, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): As per information received from police department of State/UTs the total number of road accidents under the category of drunken driving/consumption of alcohol and drug during the period from 2016 to 2018 State-wise details of road accidents are given in Statement.

Statement

*State/UT-wise total number of road accidents due to drunken driving/
consumption of alcohol and drug in India during 2016 to 2018*

Sl. No.	States/UTs	2016	2017	2018
1.	Andhra Pradesh	128	2064	1345
2.	Arunachal Pradesh	15	19	55
3.	Assam	352	373	377

†Original notice of the question was received in Hindi.